Name of the Scheme	Expenditure Incurred so far	Estimated Expenditure on Completion
Development of Additional Link Road from port Junction to Industrial By-Pass Road	3.75	25.00 <sup>4</sup>
Two Berths on B.O.T. Basis EQ.8 & EQ.9	These Berths are being Built by B.O.T. Operator at an estimated cost of Rs. 180 Crores Including the cost of Equipment.	
Improvement and Development of Port Roads	_	20.00 Planning and estimate Stage.
Improvement to port Railway System		30.00 Planning and estimate stage.

<sup>\*</sup>The scheme is taken up as Joint Venture with M/s NHAI at an estimated cost of about Rs. 97 crores Port's contribution is Rs. 15 crores as equity and Rs. 10 crores as subordinate loan.

## Conversion of HSL into Sub-marine Repair Yard

2751. SHRI R.S. GAVAI: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government have formulated a plan to convert Hindustan Shipyard Ltd., Vishakhapatnam and Cochin Shipyard, Kochi into speciality Sub-marine Repair Yard;
  - (b) if so, the details thereof;
- (c) whether it is a fact that both the shipyards are facing shortage of orders and their capacity is under-utilised;
  - (d) if so, the reasons therefor; and
  - (e) the efforts made for full utilisation of capacity?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): (a) No, Sir.

- (b) Does not arise.
- (c) Hindustan Shipyard Ltd. (HSL) is facing shortage of orders and thereby its capacity is under-utilized. However, there is no shortage of orders in Cochin Shipyard Limited at present and its capacity is fully utilized.
- (d) Reasons for low capacity utilization, mainly, are weak order book position, indirect effect of under quoting of prices by major shipbuilding countries like Japan, Korea, etc. to secure shipbuilding orders, unremunerative prices (unrelated to the actual cost of construction), heavy incidence of local taxes such as Sales tax, excise duty etc.
- (e) In addition to the efforts made by HSL itself for full utilization of capacity, Government have assisted HSL in obtaining orders on nomination basis from various Ports as also from Shipping Corporation of India (SCI). On Ministry's request, Ministry of Petroleum and Natural Gas have considered HSL for placement of new orders from ONGC either on nomination basis or on preferential basis against its participation in tenders.

## Disinvestment of Cochin Port Trust

- 2752. SHRI A. VIJAYA FAGHAVAN: Will the Minister of SHIPPING be pleased to state:
- (a) whether Government have taken any decision to disinvest the Cochin Port:
  - (b) if so, the details thereof;
- (c) whether the Port Trust will be handed over for the use of the proposed Vallarpadam Container Terminal; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): (a) and (c) No, Sir.

(b) and (d) Do not arise.